

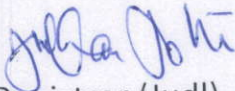
HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 16th of September, 2020

No. HCM/1/96/BENCH/ 13308 It is hereby informed to members of the Bar and litigants that in view of some unavoidable circumstance, Hon'ble Mr. Justice L.S. Jamir will not be holding court sitting on 17th September, 2020. All cases fixed for his Single or Division benches tomorrow will be listed before other benches on other dates to be fixed by orders.


Registrar (Judl)

High Court of Manipur

No. HCM/1/96/BENCH/

Imphal, the 16th September, 2020

Copy to :

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. Addl. Advocate General, Govt. of Manipur.
4. The President, HCBAM
5. The President, AMBA
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. P.S. to Hon'ble Mr. Justice LS Jamir, High Court of Manipur.
8. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. P.S. to Hon'ble Mr. Justice MV Muralidaran, High Court of Manipur.
10. P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
11. P.S. to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur.
- *For uploading the same to the official website.*
13. All Supdts./Court Officer/Stamp Reporter/
14. Court Masters